F.No. A. 12034/122/2017-Ad.III(B)  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
**********  
Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi Dated 23/01/2018

To,  
☑ All Cadre Controlling Authorities  
Under Central Board of Excise and Customs

Subject: Sending of dossiers of qualified candidates of CGLE-2016 for the  
post of Inspector (Central Excise), Inspector (Preventive Officer),  
Inspector (Examiner) and Tax Assistant- stay of issue of appointment reg.

Sir/Madam,  

I am directed to refer to the letter File No. 2/1/2017-ND-I-CGL-2016  
received from SSC (Northern Regional Office) (copy enclosed) dated 04/01/2018  
on the above-mentioned subject.

2. In this regard, SSC has informed that the Hon’ble CAT, PB, New Delhi  
have not vacated stay on the appointment of finally selected candidates of  
CGLE- 2016 in O.A No. 2964/2017. They have further informed that  
appointment letter should not be issued to the selected candidates till further  
directions from SSC.

3. The matter has been taken up in the Board and it has been decided that  
not even pre-appointment formalities may be carried out till further  
directions are received from SSC.

4. This issues with the approval of Member (A).

Yours faithfully,

(B.K Manthan)  
Under Secretary to the Govt. of India  
Tel. 26162575

Encl.: As above.

Copy to: The Directorate General of Systems, Customs & Central Excise, 4th & 5th  
Floor, Samrat Hotel, Chanakya Puri, New Delhi with the request to place this letter on  
the website under the heading Departmental Officers/Others/Examination/Departmental Examinations/CGLE-2016.

(B.K Manthan)  
Under Secretary to the Govt. of India
To, 

Shri Sanjiv Kumar, JS(Admn)
Department of Revenue, CBE&G,
North Block, New Delhi - 01.

Subject:

COMBINED GRADUATE LEVEL EXAM-2016 - REGARDING

I am directed to refer to your letter No. 7/EC/2016(1)-16 dated 02/01/2016 on the subject cited above and to say that Hon'ble CAT, PB, New Delhi have not vacated stay on the appointment of finally selected candidates of CGLE-2016. The User Departments are, therefore, advised that appointment letter should not be issued to the selected candidates till further directions from the Commission.

Yours faithfully,

(S.O. Kashyap)
Under Secretary (NR)